

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Rev. No. 1011 of 2016

Imtiyaz Quraishi

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.... .. **Petitioner**

*Versus*

The State of Jharkhand & Ors.

.... .. **Opp. Parties**

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**CORAM : HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**

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For the Petitioner

: Mrs. Asmita Shrivastava, Adv.

Mr. Avishek Prasad

For the State

: Mr. P.K. Choudhary, APP

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05/29.06.2020

Mr. P.K. Choudhary, the learned APP has joined the proceeding through Video-Conferencing.

Mrs. Asmita Shrivastava and Mr. Avishek Prasad, the learned counsels who appear for the petitioner have joined the proceeding through Video-Conferencing and pray for adjournment by one week.

On their request, post this matter on 06.07.2020.

**(Shree Chandrashekhar, J.)**

R.K.